

GOVERNMENT OF INDIA  
MINISTRY OF TRIBAL AFFAIRS  
RAJYA SABHA  
UNSTARRED QUESTION NO 2534  
TO BE ANSWERED ON- 22/03/2023

**FUNDS FOR TRIBAL WELFARE**

2534 SMT. JEBI MATHER HISHAM:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) how much funds have been allotted for tribal welfare activities to Government of Kerala during the financial years 2021-22 and 2022-23;
- (b) the projects for which the funds were allotted;
- (c) whether any of the projects for which funds were allocated, are yet to be completed; and
- (d) whether Government will introduce schemes for granting pension to tribal women?

**ANSWER**

MINISTER OF STATE FOR TRIBAL AFFAIRS  
(SMT. RENUKA SINGH SARUTA)

**(a) to (c):** Central Ministries/Departments with allocation under Development Action Plan for Scheduled Tribe(DAPST) have provided Rs 445.80 crore in 2021-22 and Rs 480.85 crore in 2022-23 to Government of Kerala and the agencies /organizations working in the State for implementation of various projects under DAPST of their schemes which include Pradhan Mantri Kisan Samman Nidhi, Rashtriya Krishi Vikas Yojana, National Health Mission, National Rural Employment Guarantee Scheme (MGNREGA), Pradhan Mantri Awas Yojana, Samagra Shiksha, Jal Jeevan Mission, Rastriya Uchhatar Shiksha Abhiyan, Nutrition Based Subsidy-payment for indigenous P & K Fertilizers, etc.

Implementation of the approved projects at the location / districts submitted by the State Government and release of funds to the implementing agencies, location / district-wise, as per prescribed procedure is the responsibility of the concerned State Government. Details of work execution and current status thereof are not available with the Ministry of Tribal Affairs.

**(d):** Government is implementing various schemes for granting pension to all eligible citizens of the country including tribal women. These include Social Assistance Programme under which old age pension, widow pension, disability pension, etc are granted, National Pension System (NPS), Atal Pension Yojana, Employee's Pension Scheme (EPS) 1995, Pradhan Mantri Shram Yogi Maandhan (PM-SYM) to ensure old age protection for Unorganised Workers, National Pension Scheme for Traders, Shopkeeper and Self-Employed Persons (Erstwhile name was Pradhan Mantri Karam Yogi Maandhan Yojana), etc. State Governments also grant pensions under their schemes.

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